NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. NO. 53(ND)/17

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY: Sh. Satish Arora and Anr. V/s. M/s. A.R.M.I. Garment Associates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION

For the Petitioner (s) : None

For the Respondent (s) : None

Order

Present none for the Petitioner.

Renotify this case for further consideration on 13th November, 2017.

(Ina Malhotra) Member (J)

SIGNATURE